

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 205  
IB-828/ND/2020**

**IN THE MATTER OF:  
MD Zunaid**

**...PETITIONER**

**Vs.**

**M/s. Devia Builders Pvt. Ltd.**

**...RESPONDENT**

**Section  
Under Section 9 of IBC**

**Order delivered on 25.09.2020**

**Coram:  
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

The Court Officer Mr. Keshav Sharma read the whatsapp message received from the Learned Counsel for the Petitioner. It transpires that the Learned Counsel is down with fever and cough and he is in isolation, hence prayed for time. Let this matter be listed on 07.10.2020.

**-sd-**

**(V.K. Subburaj)  
Member (T)**

**-sd-**

**(P.S.N. Prasad)  
Member (J)**